

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:942  
ANSWERED ON:08.12.2003  
NEW DIRECTIVES FOR JOB SEEKERS  
V.M. SUDHEERAN

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Government are aware of the difficulties of the job seekers going abroad due to the new directive stating that any individual going abroad after obtaining an individual job visa should deposit an amount equivalent to single economy class full fare in advance for the return journey;
- (b) if so, whether the Government have received any representation seeking withdrawal of the new directive;
- (c) if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a): Yes, Sir.

(b): Yes, Sir.

(c): Representations received have, inter-alia, pointed out that the requirement of depositing one way economy class airfare imposes a burden on the emigrants and affects their employment opportunities abroad.

(d): The relevant administrative instructions have been reviewed and it has been decided to withdraw this requirement w.e.f. 25.12.2003, i.e., the date from which the Pravasi Bharatiya Bima Yojana, 2003, becomes operational.